

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 15
(TO BE ANSWERED ON THE 25th November 2024)

DEVELOPMENT OF HELICOPTER EMERGENCY MEDICAL SERVICES

15. SHRI B. PARTHASARADHI REDDY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the regulatory framework for helicopters will include provisions for airspace management and priority air corridors specifically for HEMS units to reduce potential delays in emergency situations;
- (b) if so, the details thereof, if not the reasons therefor;
- (c) whether Government has plans to establish specific training programs for HEMS staff and pilots, focusing on trauma care and high-stakes rescue missions, to align with the operational demands of HEMS; and
- (d) if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) and (b): At present, the Government of India has no regulatory framework for airspace management specifically for HEMS.

(c) and (d): DGCA has issued specific training programs for HEMS staff and pilots vide OPERATIONS CIRCULAR, OC NO 02 OF 2016 on Helicopter Emergency Medical Services (HEMS) dated 11th February 2016.

This Operations Circular (OC 02 of 2016), establishes approval requirements, equipment prerequisites, operational stipulations, and training standards for operators seeking authorisation for Helicopter Emergency Medical Services (HEMS) operation.
